

fall in the alignment of the said flyover.

(c) The normal policy in this regard is that such of the properties as are legally owned and occupied are acquired on payment of compensation according to law while unauthorised structures are liable to be removed without compensation.

Wages of Employees of Five Star Hotels under Delhi Administration

1561. SHRI HARIKEWAL PRASAD: Will the Minister of LABOUR be pleased to state:

(a) the minimum wages of the employees of five star hotels under Delhi Administration;

(b) whether employees of all the five star hotels are getting equal wages; and

(c) if not, the reasons therefor and whether Government propose to take any action in this regard?

THE MINISTER OF LABOUR AND WELFARE (SHRI RAM VILAS PASWAN):

(a) There are no Five Star Hotels under Delhi Administration.

(b) and (c). Does not arise.

[English]

Completion of Syphon Across River Kamla for the Western Kosi Cannal

1562. SHRI BHOGENDRA JHA: Will the Minister of WATER RESOURCES be pleased to state:

(a) the latest position with regard to the completion of the syphon across river Kamla

for the Western Kosi Cannal in the district of Madhubani within Bihar and the branch canals emanating therefrom etc. and the time schedule for their completion;

(b) the details of the phase-wise irrigation of land;

(c) whether the remaining 400 causes water at the tail end near Shaharghat is sought to be diverted southwards to irrigate western part of Benipatti and Jaley block; and

(d) if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF WATER RESOURCES (SHRI MANUBHAI KOTADIA): (a) to (d). The information is being collected and will be laid on the table of the House.

Accidents in Open Cast Mines

1563. SHRI HARADHAN ROY: Will the Minister of LABOUR be pleased to state:

(a) whether the accidents in the Eastern Coalfields Limited open cast mines are on the increase;

(b) if so, the details of the accidents during the last three years; and

(c) the details of the action taken thereon?

THE MINISTER OF LABOUR AND WELFARE (SHRI RAM VILAS PASWAN):

(a) The number of accidents which occurred in open cast mines of M/s. Eastern Coalfields Limited during the last three years is given below:—

<i>Year</i>	<i>No. of accidents</i>	
	<i>Fatal</i>	<i>Serious</i>
1987	4	1
1988	3	5
1989	4	10

(b) and (c). The information is being collected and will be laid on the table of the House.

New Sugar Mills

1564. SHRID. M. PUTTE GOWDA: Will the Minister of FOOD AND CIVIL SUPPLIES be pleased to state:

(a) whether Union Government have taken a decision to provide licences for setting up of new sugar mills in the country;

(b) whether any concrete proposal in this regard has been formulated;

(c) if so, the number of sugar mills likely to be set up;

(d) the States where these mills are to be set up;

(e) whether Government propose to remove the restrictions of distance between new sugar factories and existing sugar factories; and

(f) if so, the reaction of Government in this regard?

THE MINISTER OF FOOD AND CIVIL SUPPLIES (SHRI NATHU RAM MIRDHA): (a) to (d). After the announcement of guidelines for licensing in the sugar industry during the Seventh Five Year Plan, 72 letters of intent (LOI) have been issued for setting up of new sugar mills in the country (as on 7.3.90). State-wise distribution is as under:—

<i>Sl. No.</i>	<i>Name of the State</i>	<i>No. of LOI issued</i>
1.	U.P.	8
2.	Punjab	4
3.	Tamil Nadu	9
4.	Maharashtra	25
5.	Karnataka	4
6.	Gujarat	6
7.	Andhra Pradesh	6